

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4062

ANSWERED ON:20.04.2010

AWARDING OF HIGHWAY PROJECTS

Joshi Dr. Murlī Manohar;Kumar Shri Kaushalendra;Rama Devi Smt.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there are reports that the construction works of National Highways awarded to the big contractors is subsequently outsourced/sub-contracted to small contractors by them;
- (b) if so, the details thereof;
- (c) whether the construction works done by such small contractors conforms to the criteria laid down for quality, punctuality and efficiency;
- (d) if not, the reaction of the Government thereto;
- (e) whether such small contractors are unable to directly bid/win contracts for National Highways projects; and
- (f) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R. P. N. SINGH)

- (a) to (c) Construction works under Build, Operate and Transfer (BOT) projects is done through Engineering Procurement Construction (EPC) contractors engaged by the Concessionaires. While sub-contracting in item-rate contracts is permissible upto a limited extent with the prior consent of the Engineer/Employer.The Concessionaire remains responsible for the quality of the work whether done by the EPC contractor or a sub-contractor.The quality is monitored by independent Engineer or Engineer for BOT and item-rate contracts respectively.
- (d) Does not arise.
- (e) & (f) Yes,Sir.Only those contractors who have the requisite experience and financial strength specified for the given work are awarded contracts.